

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/3121/A

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nur Muhammad Abdullah Ahmed  
District & Sessions Judge (i/c),  
Golaghat.

Dated Guwahati the 22<sup>nd</sup> May, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJ (G) 3704/2025, dtd. 13.05.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 13.05.2025 and 14.05.2025, along with station leave permission from the evening of 12.05.2025 till the morning of 15.05.2025. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/3122/A, dated , 22-05-2025

Copy forwarded for information to:

- ✓ The Project Manager, Gauhati High Court.

22.05.25

JT. REGISTRAR (VIGILANCE)